

High Court of Judicature at Allahabad

Hon'ble Mr. Justice Chandramauli Kumar Prasad, Chief Justice inaugurated the **Computerised Copying Centre** of Allahabad High Court on **11.08.2009** at **4.30 p.m.** which boosted the ever growing efforts of the Court related to Electronic-Governance. With the launch of this facility, poor citizens of the State of U.P. seeking justice at the doorstep of the Allahabad High Court shall get immensely benefited as they will get copies of Judgements/ Orders in very less time. Now copies of Judgements/ Orders can instantly be issued after same are uploaded on the Server by the Private Secretaries/ Personal Assistants after signing of the Hon'ble Judges. Delay caused due to movement of original records shall now be curtailed.

Now anyone whether he is a party to the case or not, can apply for Computerised authenticated copy of the Judgements/ Orders of Allahabad High Court and its Bench at Lucknow. Computerised authenticated copies of all such judgements/ orders of Allahabad High Court & its Bench at Lucknow which are available on the Server of Allahabad High Court can now be obtained from either place as per amended High Court Rules.

Sri Dinesh Gupta, Registrar General of the Court submitted the first Folio Application for obtaining the Computerised Authenticated Copy of an order passed by the Division Bench presided over by Hon'ble the Chief Justice. Hon'ble the Chief Justice by pressing the mouse, generated copy of the order which after putting the embossing seal of the Court was handed over to Registrar General of the Court for keeping on the record.

Judgements/ orders of Allahabad High Court & its Bench at Lucknow can also be accessed from the official Web-site of Allahabad High Court by Advocates/ Litigants through Internet.

More than 40 Hon'ble Judges, Officers of Registry, Chief Standing Counsel, Additional Advocate General, Officer Bearers of Bar Association/ Advocate Association, large number of Advocates were present on the occasion .

Hon'ble the Chief Justice praised efforts of Hon'ble Computerization Committee comprising Hon'ble Mr. Justice Sunil Ambwani & Hon'ble Mr. Justice Dilip Gupta for their Lordships special efforts and guiding inhouse technical officers for making this citizen centric facility available through indigenous efforts and expertise within a very limited time span.